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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1370/2000

New Delhi, this 19day of September, 2000

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Shri M.P. Singh, Member(A)

Smt. Sudha  
F-48, Mangal Bazar, Gali No.7  
Luxmi Nagar, Delhi-110 092  
(By Shri P.L.Mimroth, Advocate) .. Applicant

versus

Govt. of NCT of Delhi, through  
1. Chief Secretary  
    Sham Nath Marg, Delhi  
2. Director of Education  
    Old Sectt Complex  
    Delhi-54 .. Respondents  
(By Ms. Sumedha Sharma, Advocate)

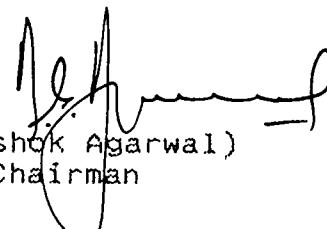
ORDER(oral)

By Shri Justice Ashok Agarwal

We have perused the original application submitted by the applicant for appointment to the post of Trained Graduate and Teacher but we find that the same is incomplete as it does not give particulars of her qualifications as required in the advertisement issued on 21.1.97 at Annexure A-3. The advertisement stipulates that incomplete details/particulars will disqualify the candidate; candidates in their own interest should provide correct details. Applicant has, however, on a later date on 14.7.97 resubmitted a fresh application containing the requisite information as required in Col.13 but the same was being submitted much after the last date of submission of forms, which was 5.2.97.

2. Having regard to the aforesaid facts, we find that the present OA is devoid of merit and is therefore summarily dismissed. No order as to costs.

  
(M.P. Singh)  
Member(A)

  
(Ashok Agarwal)  
Chairman

/gtv/